

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 76/2002

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016.

NAME OF THE COMPANY: Shri Arvind Mohan Johri

Vs.

M/s Mohan Carlton Hotel Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.


Sl. No.	Name	Designation	Representation	Signature
1.	CA Arvind Johari	FCA Petitioner No. 1	In person	Arvind Johari
2.	Uday Chandani	Counsel	for respondent	Uday Chandani

Order Dated 08.12.2016

CP No. 76(ND)/2002, Arvind Mohan Johari V/s Carlton Pvt. Ltd.

Learned Counsel for respondents Shri Uday Chandani made request for adjournment on the basis that order of an appeal is listed before Allahabad High Court on 14.12.2016. List it on 20.12.2016 to appraise this Bench about latest position in the matter.


V.S.R. AVADHANI, MEMBER-JUDICIAL


H.P. CHATURVEDI, MEMBER-JUDICIAL